

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 5061
TO BE ANSWERED ON 03.04.2023**

CORRUPTION IN DGFASLI

5061. SHRI PRATAPRAO PATIL CHIKHLIKAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether silicosis survey has not been conducted as per the directions of the Hon'ble Supreme Court due to corruption in DGFASLI and if so, whether the safety and Health of workers is affected in view of the above;**
- (b) whether any action has been taken by the Government on the cases against Medical Officers; and**
- (c) the status of the matter of enquiry in detail?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): Directorate General Factory Advice Service and Labour Institutes, (DGFASLI), conducted an occupational health and safety survey of silicosis affected workers during 2016 to 2018 under Section 91 of the Factories Act, 1948 in pursuance of Hon'ble Supreme Court's order dated 30.08.2016 in Wirt Petition (Civil) No. 110 of 2006.
